

16.

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/590/ (IB)/2017
NAME OF THE PETITIONER(S) : EOC POLYMERS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : D.C. MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. PRACHANTH KIRAN	Counsel for Applicant	V. Prachanth
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ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner is directed to send private notice to the respondent for his
appearance and for making submissions and file proof of the same by way of an
affidavit by the next date of hearing. Put up on 11.10.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc